

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-204 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

NAME OF THE COMPANY: M/s Globe Express Services (Oversees Group) Ltd. & Anr. Vs. M/s M.M. Cargo Container Line Pvt. Ltd. & Ors.

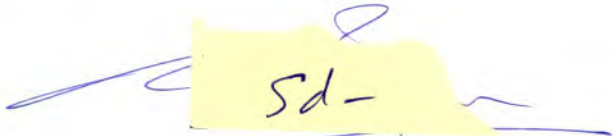
SECTION OF THE COMPANIES ACT: 8 & 9 of IBC, 2016

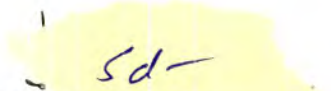
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mohd. Nazim Kha, RP

ORDER

There is no communication from IBBI. In view of the same, the RP as proposed by the COC is being confirmed by this Bench. He shall continue to discharge his duties under the Code and file his report with respect to the Resolution plan within the statutory period.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)